

14.59 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Nineteenth Report

SHRI K. M. Koushik (Chanda):  
Sir, I beg to move:

"That this House agrees with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th February, 1968."

MR. DEPUTY-SPEAKER: The question is:

"That this House agrees with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th February, 1968".

*The motion was adopted.*

15 hrs.

WIDOWERS' RE-MARRIAGE BILL\*

श्री रघुवीर सिंह शास्त्री : (बागपत) :  
मैं प्रस्ताव करता हूँ कि विधुर पुनर्विवाह के लिए उमरबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the re-marriage of widowers."

*The motion was adopted.*

श्री रघुवीर सिंह शास्त्री : श्रीमन् मैं विधेयक पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of articles 4, 80 etc)

श्री शिव चन्द्र झा (मधुबनी) : उपाध्यक्ष महोदय मैं बाअदव सदन से दरखवास्त करता हूँ कि मुझे भारते के संविधान में आये संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

श्री शिव चन्द्र झा : मैं विधेयक को पेश करता हूँ।

15.01 hrs.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL\*

(Insertion of new section 7A)

श्री गोविन्द दास (जबलपुर) : मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व अधिनियम, 1951 में आये संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।

SHRI S. M. BANERJEE (Kanpur):  
Sir, I rise to oppose this Bill at the introduction stage on two grounds. I must make it clear to my hon. friend, Dr. Govind Das that defection may mean political corruption unless it is based on an ideology. The hon. Member is aware that in this House there was a non-official resolution moved by the hon. Member Shri Venkatasubbaiah which was